

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4461
ANSWERED ON:21.02.2014
REGISTRATION OF PRE SCHOOLS
Dhanaplan Shri K. P.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to make the registration compulsory for pre-schools in the country;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to set minimum qualification for teachers in such schools;
- (d) if so, the details thereof; and
- (e) the time by which such proposals are likely to be implemented?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e): The Government of India has approved the National "Early Childhood Care and Education(ECCE) Policy, 2013 which stipulates constitution of 'National ECCE Council' to lay framework for regulation in a phased manner moving progressively from registration to accreditation and ultimately to regulation of all ECCE service provisions. Further, the Quality Standards when rolled out, interalia include qualifications and professional development of staff which would be implemented by the Stats/UTs as may be decided for implementation.